

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 44

**IA 24/2021 CA 96/2021 CA 111/2021 CA 338/2021 CA 403/2021 CA 479/2021
CA 210/2023 CA 95/2023 CA 123/2023 IN CP/3638(MB)2018**

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON 20.10.2023

**NAME OF THE PARTIES: UNION OF INDIA V/S INFRASTRUCTURE
 LEASING & FINANCIAL SERVICES LTD**

Section 241-242 of the Companies Act, 2013 & Rule 11

ORDER

IA 24/2021

- 1) None present for the Applicant when the matter is called out. Ms. Roma Bhojani, Ld. Counsel for the IL&FS is present.
- 2) It is submitted by the Counsel for IL&FS that the Applicant is not appearing in the present matter. The said submissions of the Counsel for the IL&FS found substantiated after referring to the previous Orders of this Bench.
- 3) Record reveals that the matter was listed on Board on various occasions; however, there was no representation from the side of the Applicant on any of the dates.

- 4) The continuous absence on the part of the Applicant further strengthens the belief of this Bench that the Applicant is no more inclined to prosecute their claim further.
- 5) In that view of the matter, the present Interlocutory Application is disposed of as dismissed for want of prosecution. File be consigned to record.

CA 96/2021

- 1) Mr. Prakash Shinde, Ld. Counsel for the Applicant and Mr. Deep Roy, Ld. Counsel for Claims Management Advisor are present.
- 2) The present Interlocutory Application has been filed for rejection of claim.
- 3) Stand over to 01.12.2023, for further consideration and hearing.

CA 111/2021

- 1) Ms. S. Laskari, Ld. Counsel for the Applicant and Ms. Roma Bhojani, Ld. Counsel for IL&FS are present.
- 2) Counsel for the IL&FS informed that this Application has been filed by WWIL in the matter of MWEPL which has been admitted into Corporate Insolvency Resolution Process under Section 10 of the Insolvency and Bankruptcy Code, 2016.
- 3) Stand over to 01.12.2023, for further consideration and hearing.

CA 338/2021

- 1) None present for the Applicant when the matter is called out. Mr. Deep Roy, Ld. Counsel for the Claims Management Advisor are present.
- 2) Stand over to 01.12.2023, for further consideration and hearing.

CA 403/2021

- 1) None present for the Applicant, when the matter is called out. Mr. Deep Roy, Ld. Counsel for the Claims Management Advisor are present.
- 2) Stand over to 01.12.2023, for further consideration and hearing.

CA 479/2021

- 1) None present for the Applicant when the matter is called out. Mr. Deep Roy, Ld. Counsel for Claims Management Advisor are present.
- 2) The present Interlocutory Application has been filed for rejection of claim.
- 3) Stand over to 01.12.2023, for further consideration and hearing.

CA 210/2023

- 1) Mr. Nausher Kohli, Ld. Counsel for the Applicant and Ms. Roma Bhojani, Ld. Counsel for IL&FS are present.
- 2) In this matter, the claim has been filed after the approval of the Resolution Plan; however, proceed of the Resolution Money is yet to be distributed.
- 3) Heard both sides. Reserved for Orders.

CA 95/2023

- 1) None present for the Applicant when the matter is called out. Mr. Deep Roy, Ld. Counsel for the Claims Management Advisor is present.
- 2) Stand over to 01.12.2023, for further consideration and hearing.

CA 123/2023

- 1) Name of the Applicant's Counsel is not mentioned in the Attendance Sheet. Ms Roma Bhojani, Ld. Counsel for the IL&FS is present.

- 2) Applicant seeks distribution of the proceeds to address their claim; however, the Counsel for IL&FS informed that Plan has not yet been approved and the distribution will take place only after the approval of the Plan.
- 3) As and when interim distribution takes place and approved, the process for distribution will be carried out and the Applicant's claim shall be disbursed in accordance with law.
- 4) Accordingly, the present Company Application is disposed of as same seems to be pre-mature. File be consigned to record.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare